

(d) Yes, Sir.

(e) The work of construction of drains is in progress but these are yet to be connected with the peripheral services. As soon as this is completed, these will function smoothly. There are certain obstructions on the way due to electric poles, and the matter of shifting these poles has been taken up by DDA with DESU.

(f) There are no specific complaints regarding quality of work from any particular area.

(g) Does not arise.

Liberalisation of Urban Land Ceiling Act

2. SHRI K.S. RAO : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether there is any proposal under the consideration of Government to liberalise the Urban Land Ceiling Act with a view to bring down the prices and encourage house construction ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) Some proposals for amending the Urban Land (Ceiling and Regulation) Act, 1976 are under consideration.

House Sites for Rural Families During Sixth Plan

3. SHRI PRAKASH CHANDRA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) the number of rural families who have been given house sites during the year 1984-85, State-wise details thereof ;

(b) what was the target fixed for this purpose during Sixth Five Year Plan ;

(c) whether this target had been fulfilled ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) The target was to allot house sites to 68 lakh rural landless families during the Sixth Five Year Plan.

A statement indicating the number of rural landless families allotted house sites during the year 1984-85 (State-wise) is given below.

(c) and (d) Housing, being, a state subject, all the social housing schemes including the scheme of the allotment of house sites are being implemented by State Government/UT administrations. The Union Government only monitors this scheme.

Statement

Statement showing the number of Rural Landless families allotted house sites during the year 1984-85 (State-wise). @

S. No.	Name of the State	No. of persons allotted house sites.
1.	2	3
1.	Andhra Pradesh	3,24,567
2.	Assam	36,666
3.	Bihar	18,392
4.	Gujarat	65,118
5.	Haryana	9,813
6.	Himachal Pradesh	—
7.	Jammu & Kashmir	643
8.	Karnataka	78,001
9.	Kerala	9,885
10.	Madhya Pradesh	41,545
11.	Maharashtra	17,144
12.	Orissa	44,608
13.	Punjab	—

1	2	3
14.	Rajasthan	65,514*
15.	Tamil Nadu	2,05,108
16.	Tripura	6,077*
17.	Uttar Pradesh	87,302
18.	West Bengal	16,358

[*Translation*]

Guidelines to States on Use of Fertilizers by Farmers

4. SHRI. KAMLA PRASAD RAWAT: Will the Minister of AGRICULTURE be pleased to state :

(a) Whether according to the views of Agricultural Scientists, farmers should use fertilizers only after soil testing in the fields ;

(b) If so, whether Union Government have issued any Guidelines to States that the concerned employees should go to the villages and give correct advice to farmers after undertaking soil test of each field in every village ; and

(c) If not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) and (b) Profitable and productive use of fertilizers involves scientific application of exact amount of fertilizers on the basis of deficiencies in the soil as revealed in soil tests as well as requirement of the proposed crop. However, on the basis of thousands of soil tests conducted in each district, general recommendations have been formulated for fertilizer application for different crops. Best results can however be obtained only on tailor-made recommendations on the basis of soil

@ The Scheme is not in operation in Manipur, Meghalaya, Nagaland & Sikkim.

*Upto Feb., 1985

tested in each field. The State Governments have been requested to organise soil testing campaigns for this purpose.

Presently, there is a net-work of about 419 Soil Testing Laboratories in the country which are engaged in advising the farmers on the efficient and balanced use of fertilizers. Village Extension Workers and Agricultural Extension Officers in the country pass on the message to the farmers with regard to crop production technologies including use of fertilizers after soil testing. The Government of India has already requested the State Governments to set up additional Soil Testing Laboratories so that maximum number of farmers could be benefited from the soil testing programme.

(c) Question does not arise.

[*English*]

Review of Policy on Vanaspati Industry

5. SHRI R.M. BHOYE : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether a memorandum was submitted to the Prime Minister to review the Government policy on vanaspati industry ;

(b) whether it is a fact that the current policy has not proved beneficial to anyone and Government have been losing heavily on account of the supply of a large quantity of imported oils at subsidised rates ; and

(c) if so, the reaction of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K.P. SINGH DEO) : (a) Yes, Sir.

(b) No, Sir. Allocation of imported edible oils to vanaspati industry has helped in relieving pressure on prices and availability of indigenous edible oils used for direct consumption.

(c) Does not arise.